

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE, PUNE**

**ORIGINAL APPLICATION No. 159 of 2025 (WZ)**

**IN THE MATTER OF:**

Shriram Pralhadrao Pingle..... Applicant

Versus

Nashik Municipal Corporation & 4 Ors..... Respondent

**INDEX**

<b>Sr. No</b>	<b>Particulars</b>	<b>Page No</b>
1.	Index	1
2.	Joint Committee Report	2-12
3.	Joint committee formation letter	13-15
4.	MPCB Regional Office nomination letter	16
5.	Letter regarding MSTA member	17-19
6.	Letter regarding Collector office member	20-22
7.	Tree cutting application from PWD	23-24
8.	Sadhugram Tapovan Layout plan	25
9.	7/12 extract of Sadhugram Tapovan land	26-35
10.	Notice publish in news paper	36-37
11.	Joint visit Photograph & letter	38-53
12.	Joint visit Photograph & letter	54-61
13.	Google earth Images of Kumbh mela 2015	62-63

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE, PUNE**

**ORIGINAL APPLICATION No. 159 of 2025 (WZ)**

**REPORT OF THE JOINT COMMITTEE CONSTITUTED IN THE O.A.  
No. 159 of 2025 IN THE MATTER OF SHRIRAM PRALHADRAO  
PINGLE VERSUS NASHIK MUNICIPAL CORPORATION & 4 ORS.  
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN  
ZONE, PUNE.**

**REPORT OF THE JOINT COMMITTEE CONSTITUTED IN THE O.A. No. 159 of 2025 IN THE MATTER OF SHRIRAM PRALHADRAO PINGLE VERSUS NASHIK MUNICIPAL CORPORATION & 4 ORS. BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE, PUNE.**

**Introduction:**

1. The Hon'ble National Green Tribunal, Western Zone, Pune has passed an Order dated 12.12.2025 in the Original Application No. 159 of 2025 (WZ) in the matter of Shriram Pralhadrao Pingle Versus Nashik Municipal Corporation & 4 Ors., wherein the Hon'ble NGT appointed a Joint Committee comprising one representative each of (1) The Maharashtra Pollution Control Board (MPCB), (2) The Divisional Forest Officer (DFO), Nashik (3) The Municipal Commissioner, Nashik Municipal Corporation.
2. Hon'ble NGT has directed that Joint Committee to visit the site, after giving prior notice to the applicant and submit its report within two weeks through e-filing in the form of a searchable PDF/OCR Support PDF and not in the form of Image PDF.
3. In the above said Order, Hon'ble NGT appointed the Divisional Forest Officer (DFO), Nashik, shall be the nodal agency for coordination and logistic support.
4. Due to the Municipal Election, the report could not be finalised, due to busy schedule of the officers in election work. Accordingly, Shri. Prashant Khairnar, Assistant Forest Conservator, had submitted the request letter dated 14.01.2026 to Hon'ble NGT. Considering the same, the Hon'ble NGT allowed an additional two weeks for the submission of the report.

**Constitution of the Joint Committee and its meeting:**

5. In compliance with the directions of the Hon'ble NGT, as a nodal agency office of the Deputy conservator of forest, West Nashik division vide No desk-1/O.A. 159 of 2025 /2025-26/1088 dated 18.12.2025 and Dept of Garden & Tree Authority Vide out. No./NMC/garden/desk-1/556/2025 dated 22.12.2025, Dept of Garden & Tree Authority Vide out. No./NMC/garden/desk-1/561/2025 dated 24.12.2025 & MPCB regional office, Nashik vide L. No. MPCB/ROK/19/2026 dated 06.01.2026 constituted a Joint Committee based on the Officers deputed/nominated from the Authorities concerned (**Annexure-I**).

- (i) In compliance with the Order dated 12.12.2025 of Hon'ble NGT and in continuation of the Joint Committee Constitution vide dated 18.12.2025, 22.12.2025, 24.12.2025 & 06.01.2026, the first meeting of the Joint Committee was convened at Hon. Commissioner Office meeting hall on 26.12.2025. All the members listed below participated in the said meeting:
- (ii) Shri. Prashant Khairnar, Assistant Forest Conservator, west Nashik division, Nashik.
- (iii) Shri. Nitin Pawar, Deputy Commissioner, Dept of Environment, Nashik Municipal Corporation, Nashik.
- (iv) Shri. M. A. Mahajan, Representative of Regional Officer, Maharashtra Pollution Control Board, Nashik.

Due to the retirement of the Regional officer (RO), MPCB on 31.01.2026, the MPCB has nominated, Shri. Prashant Gaikwad, Sub-Regional Officer(SRO), MPCB, Nashik, as representative of the RO, MPCBs. **(Annexure-II)**.

6. On dated 15.01.2026, Hon'ble NGT amended the Joint Committee by including one representative each from the Maharashtra State Tree Authority, as well as the District Collector, Nashik. The Joint Committee Members listed below participated.

- (i) Dr. Abhay Pimparkar, Director (Environment), Environment and Climate Change Division. **(Annexure-III)**.
- (ii) Shri. Amol Nikam, Additional Tehsildar, District Collector's Office, Nashik. **(Annexure-IV)**.

**Terms of reference (TOR) to the Joint Committee:**

1. During the Joint Committee meeting, members discussed the facts, issues and prayers in the above case and the Terms of the Reference (ToR) to the Joint Committee referred therein the Order dated 12.12.2025 of Hon'ble NGT. Hon'ble Tribunal has directed the committee to visit the site, after giving prior notice to the applicant and submit its report. During the first meeting of the Joint Committee, the committee members asked for the case-related documents and raised some issues regarding the case as furnished under:
1. Public Works Department of Nasik Municipal Corporation's Application for tree cutting for proposed works at Tapovan.
  2. Information regarding the approved site layout plan.

3. Ownership details of the site.
4. Whether a public notice was issued as per the Tree Act, 1975.
5. Whether a hearing of objections was conducted as per the prescribed rules.

**Submission of Dept of Garden regarding issues raised by the Joint Committee:**

1. Application is received from PWD, Executive Engineer Panchvati Division dated 11/11/2025, Nashik Shivar 2 Survey no. 326, 327/1, 327/2, 328/1, 329, 330/1, 330/2, 331, 332, 333.(Sadhugram Reserved Land).
2. A total of 1825 trees exists at the subject site, out of which, 1575 trees obstruct the proposed construction as per the application received. As per the submitted application, a list of trees has been prepared and is attached herewith. **(Annexure-V)**.
3. Information regarding the site approval layout plan has been provided. The layout plan is enclosed, which includes the Akhadas at Tapovan as well as other available amenities. **(Annexure-VI)**.
4. The said land belongs to the Municipal Corporation, and an entry to this effect is recorded in the 7/12 extract. The said 7/12 extracts are enclosed herewith. **(Annexure-VII)**.
5. Under Section 8(3) of the Maharashtra (Urban Areas) Protection and Preservation of Trees Act, 1975, the Tree Officer issued a notice in the newspaper inviting objections and suggestions for a period of 07 (seven) days from 12/11/2025. **(Annexure-VIII)**.
6. Pursuant to the Notice published, 99 written and 1089 email/ online objections and suggestions were received. Venue was fixed for hearing on 24/11/2025 at 12:00 noon at Pandit Vishnu Digambar Paluskar Cultural Bhawan, Indrakund, Panchavati Karanja, Nashik, considering the number of objections/suggestions received. A notice was published in the Local Newspaper requesting attendance at Pandit Vishnu Digambar Paluskar Cultural Bhavan, Indrakund, Panchvati Karanja, Nashik, on 24/11/2025 at 12:00 noon. According to the records of the department, a total of 249 protestors/citizens were present at the venue. During the hearing, Issue-wise discussions were held on the issues raised.
7. The Second meeting of the Joint Committee was held on 09.01.2026 at the office of the Assistant Forest Conservator, West Nashik division, Nashik. The

petitioner was present for the meeting. The Nodal officer presented the Sadhugram plan and shared the details such as application, newspaper advertisement, and Compensatory tree plantation etc. After that, the joint committee members along with the petitioner, and the officer of Dept. of garden carried out the joint site inspection at the compensatory tree plantation site firstly and thereafter at Sadhugram, Tapovan. The Garden superintendent explained the Sadhugram plan and explained how trees at the site will affect the proposed work to be carried out for the residence of Sadhus attending the Holy Kumbh Mela arriving from various parts of the country. Site inspection photograph attached herewith **(Annexure-IX)**.

7. The Third meeting of the Joint Committee, held on 11.02.2026 at the office of the Assistant Forest Conservator, West Nashik division, Nashik. The Nodal officer discussed the facts, issues and prayers regarding the case and the Terms of the Reference (ToR) with the additional 2 members of the joint committee, as referred therein, the Order dated 12.12.2025 of Hon'ble NGT. After the primary discussion the committee members visited the compensatory tree plantation site first and then at Sadhugram, Tapovan. In the said site visit also, the Garden superintendent reiterated that certain trees will be affected due to proposed work to be carried out for the residence of Sadhus attending the Holy Kumbh Mela arriving from various parts of the country. Site inspection photograph attached herewith **(Annexure-X)**.

**Observation of the Joint Committee after examining the document and site inspection:**

1. As per the application received from the Executive Engineer, Public work department, Panchavati division, Nashik Municipal Corporation, Nashik. Survey no. 326, 327/1, 327/2, 328/1, 329, 330/1, 330/2, 331, 332, 333. Nashik Shivar 2 (Sadhugram reserved land) is the actual land considered for the construction of the Sadhugram for Akhadas at Tapovan, as well as other available amenities
2. As per the document provided by Nashik Municipal Corporation, details of trees proposed for cutting are tabulated as below-

Sr. No	Location	Average age (year)	Average girth (meter)	Species (local/Marathi Name)
1	Survey no. 326, 327/1, 327/2, 328/1, 329, 330/1, 330/2, 331, 332, 333. Nashik Shivar 2	1. 5 to 10 2. 8 to 12 3. 1 to 15 4. 0 to 25	0.17 to 1.80 m	1. Kashid- 552 2. Babul- 470 3. Nilgiri- 45 4. Rain tree-28 5. Subabul-19 6. Vilatti chinch- 15 7. Kaduneem-14 8. Bor-11 9. Gulmohor-10 10. Vaval-8 11. Silver Oak-8 12. Bramhadand-8 13. Pichkari-6 14. Cheri-5 15. Sonmohor-5 16. Badam-4 17. Vilayti Babul-3 18. Tibobia-3 19. Jambul-2 20. Accacia-2 21. Bottle brush-2 22. Akashneem-2 23. Ashoka-1 24. Bakan-1 25. Bhendi-1 26. Bhokar-1 27. Khaya-1 28. Savar-1 29. Parijatak-1 <b>Total-1229</b>

3. As per the document provided by Nashik Municipal Corporation and the Joint committee site visit, details of trees proposed for transplantation are tabulated below-

Sr.No	Location	Average age (year)	Average girth (meter)	Species (local/Marathi Name)
1	Survey no. 326, 327/1, 327/2, 328/1, 329, 330/1, 330/2, 331, 332, 333. Nashik Shivar 2	05 to 11	0.16 to 0.98 m	1. Sisoo-7 2. Karanj-7 3. Amba-2 4. Kanchan-1 <b>Total -17</b>

4. As per the document provided by Nashik Municipal Corporation, and the Joint committee site visit details of trees proposed for trimming/pruning (saved from cutting) are tabulate below-

Sr. No	Location	Average age (year)	Average girth (meter)	Species (local/Marathi Name)
1	Survey no. 326, 327/1, 327/2, 328/1, 329, 330/1, 330/2, 331, 332, 333. Nashik Shivar 2	1. 5 to 10 2. 8 to 12 3. 1 to 15 4. 0 to 25	0.35 to 3.20 m	1. Kashid- 156 2. Babul- 45 3. Rain tree-52 4. Pichkari-08 5. Bottle brush-06 6. Gulmohor-05 7. Bramhadand-05 8. Kaduneem-02 9. Bor-01 10. Accacia-01 <b>Total- 289</b>

5. As per the document provided by Nashik Municipal Corporation and the Joint committee site visit, following are the trees proposed to be saved are tabulate below-

Sr. No	Location	Average age (year)	Average girth (meter)	Species (local/Marathi Name)
1	Survey no. 326, 327/1, 327/2, 328/1, 329, 330/1, 330/2, 331, 332, 333. Nashik Shivar 2	1. 5 to 10 2. 8 to 12 3. 1 to 15	0.30 to 1.70 m	1. Nilgiri- 21 2. Karanj-07 3. Amba-04 4. Akashneem-03 5. Silver Oak-02 6. Bhokar-02 7. Bakan-01 <b>Total-40</b>

6. Nashik Municipal Corporation has prepared plans for planting 15000 trees of 12-15 feet height as compensatory tree plantation, in lieu of the proposed tree cutting.
7. As per the document provided and site inspection, below are trees species are planted by Nashik Municipal Corporation as compensatory. Photograph of tree plantation attached herewith.

Sr.no	Location of the tree plantation	Species	No of trees planted	Remark
1.	Mouje makhmalabad shiwar s.no 46, Nashik	Vad, Pimpal, Kaduneem, Bhendi, Arjun Sadada, Kadamb, Ambat Chinch	438	Joint committee visited on 09.01.2026 & 11.02.2026
2.	Godapark, Godavari river side near Bapu Bridge, Nashik	Vad, Pimpal, Kaduneem, Bhendi, Arjun Sadada, Kadamb, Ambat Chinch	178	
3.	NIT college, meri hirawadi road, panchavati, nashik	Vad, Pimpal, Kaduneem, Bhendi, Arjun Sadada, Kadamb, Ambat Chinch	844	Joint committee visited on 09.01.2026
4.	Shivshakti ground, Gangapur road	Vad, Pimpal, Kaduneem, Bhendi, Arjun Sadada, Kadamb, Ambat Chinch	65	
5.	Trikoni garden, Meri Rasbihari Link Road, nashik	Vad, Pimpal, Kaduneem, Bhendi, Arjun Sadada, Kadamb, Ambat Chinch	86	Joint committee visited on 09.01.2026
6.	Pelican park, new nashik	Vad, Pimpal, Kaduneem, Bhendi, Arjun Sadada, Kadamb, Ambat Chinch, Bakul, Aamba, Jambhul, Shirish, Kanchan, Bhokar	611	
7.	Kanetkar Garden, Satpur	Vad, Pimpal, Kaduneem, Bhendi, Arjun Sadada, Kadamb, Ambat Chinch, Bakul, Aamba, Jambhul, Shirish, Kanchan, Bhokar	441	
8.	Sula Wine Road, Satpur	Vad, Pimpal, Kaduneem, Bhendi, Arjun Sadada, Kadamb, Ambat Chinch, Bakul, Aamba, Jambhul, Shirish, Kanchan, Bhokar	153	
9.	Sonje Nagar, Takali Gaon	Vad, Pimpal, Kaduneem, Bhendi, Arjun Sadada, Kadamb, Ambat Chinch, Bakul, Aamba, Jambhul, Shirish, Kanchan, Bhokar	94	

10.	Janata Vidyalaya, Panchak	Bhendi, Arjun Sadada, Kadamb, Ambat Chinch, Bakul, Aamba, Jambhul	80	
11.	Bhor mala, Makhamalabad, Panchavati	Bhendi, Arjun Sadada, Kadamb, Ambat Chinch, Bakul, Aamba, Jambhul	66	
12.	Panvad Nagari, Indira nagar	Bhendi, Arjun Sadada, Kadamb, Ambat Chinch, Bakul, Aamba, Jambhul	55	
13.	Mahalaxumi Nagar, Adgaon	Bhendi, Arjun Sadada, Kadamb, Ambat Chinch, Bakul, Aamba, Jambhul	33	
14.	Swami Vivekanand Vidyalaya	Bhendi, Arjun Sadada, Kadamb, Ambat Chinch, Bakul, Aamba, Jambhul	80	
15.	Bara Jotirlinga, Pandav Nagari	Bhendi, Arjun Sadada, Kadamb, Ambat Chinch, Bakul, Aamba, Jambhul	27	
16.	Military Gate Compound, Pandav Nagari	Bhendi, Arjun Sadada, Kadamb, Ambat Chinch, Bakul, Aamba, Jambhul	65	
17.	RPF Training Ground, Samangaon road	Bhendi, Arjun Sadada, Kadamb, Ambat Chinch, Bakul, Aamba, Jambhul	300	
		Total	<b>3616</b>	

8. A total of 3616 nos. of trees are already planted by the Nashik Municipal Corporation at various locations. The Joint Committee visited 3 plantation sites and verified on 09.01.2026 and 11.02.2026. The remaining tree plantation works are in progress, and those trees will be planted phase wise manner making suitable land available for plantation.

In accordance with the instructions in the order passed by the National Green Tribunal after hearings held on December 12, 2025, and January 15, 2026, all points have been considered. The on-site situation has been verified by the Joint Committee and the petitioner, and the findings have been included in the report as mentioned above.

9. The Joint Committee noted that, the applicant has claimed that despite the Hon'ble tribunal order, the felling of trees is still going on at the site. The said issue is also mentioned in the order on 15.01.2026 in para 3. Addressing the said issue, the joint committee asked the corporation. In response,

representative from the Corporation presented all the documents before the committee. The committee found that the issue is related to building a bridge over the Nandini River and the construction of a road from Tidke colony to Karmayogi Nagar. In the said work, permission was granted for 114 trees to be cut and 3 trees to be transplanted. The said location is not related to Sadhugram, Tapovan, and the corporation has followed all the due procedures as per the Tree Act 1975 and then granted the permission to cut the trees.

10. Additionally, the joint committee also considered issues raised by the petitioner in their application. During the deliberations, representative from the Nashik Municipal Corporation appraised that proper due statutory process is always followed by the Corporation for obtaining the tree cutting permission from the competent Authority under the Trees Act, 1975. The tree felling permission is granted by the competent authority only after there is no alternative available and after following the proper procedure outlined under the Trees Act, 1975. Such as public notice, public hearing (if anyone takes the objection), taking a security deposit, and compensatory tree plantation. Corporation further confirmed that, in the present matter, no permission is still granted by the Tree Authority for tree cutting for the establishment of Sadhugram, at Tapovan area and no tree is cut at the site. Presently, the Corporation has issued the work order on 13:08.2025 for the tree census and application for the tree cutting has been submitted to Tree Authority which is under process.

11. Mr. Pawar, DMC, Nasik Municipal Corporation appraised the Joint committee that the subject site of Tapovan is reserved for the sadhugram purpose. Earlier in the year 2003 and 2015, Kumbh Mela Sadhugram was established at Sadhugram, Tapovan. He also showed the Google images of the 2015 Kumbh Mela Sadhugram, which is attached herewith (**Annexure-XI**). It was also confirmed that, trees which are old and heritage is not be proposed to be cut. It was further reiterated that, only those trees which are practically obstructing the proposed work and there is no other alternative, the Corporation has proposed the tree cutting at the site. All the necessary measures / care have been taken to save trees wherever possible. In order to compensate the said tree cutting, compensatory tree plantation of 15000 trees will be planted. It is the responsibility of the Nasik Municipal Corporation to ensure that planted trees are protected with appropriate measures.

**Recommendations:**

In view of the facts and observations stated above, the Joint Committee is of the opinion that; The Tree Authority of Nashik Municipal Corporation had processed the tree cutting application received from the Public Work Department of Nashik Municipal Corporation as per The Maharashtra (Urban Areas) Protection and Preservation of Trees Act 1975. Also committee had not found any tree-cutting during site visit at the proposed Sadhugram, Tapovan site. It is also informed that; the Nashik Municipal Corporation has already initiated plantation of compensatory trees in lieu of proposed tree cutting as per provisions of The Maharashtra (Urban Areas) Protection and Preservation of Trees Act 1975. The joint committee visited 3 plantation sites on 09.01.2026 and 11.02.2026. Committee observed that; the tree survival is satisfactory.

The committee is also of the opinion that; the tree authority shall take decision on the application of PWD, NMC by following due procedures as per The Maharashtra (Urban Areas) Protection and Preservation of Trees Act 1975. No tree felling shall be initiated without obtaining permission from the Tree Authority of NMC and all conditions stipulated shall be followed in letter and spirit.



(Pranav Pakhale)  
Addn. Charge, Sub-Regional Officer,  
MPCB, Nashik/  
Joint Committee member



(Nitin Pawar)  
Deputy Commissioner, Nashik  
Municipal Corporation/Joint  
Committee member



(Amol Nikam)  
Additional Tehsildar, District Collector's  
office, Nashik/  
Joint Committee member



(Dr. Abhay Pimparkar)  
Director (Environment),  
Environment and Climate Change  
Department, MSTA /Joint Committee  
member



(Prashant Khairnar)  
Assistant Forest Conservator, West Nashik division/  
Convener Joint Committee

\*\*\*\*\*



सत्यमेव जयते

**Maharashtra Forest Department**

**Office Of The Deputy Conservator of Forests, West Nashik Division.**

**E-Mail-[dycfnashikwest@mahaforest.gov.in](mailto:dycfnashikwest@mahaforest.gov.in) Untawadi, Forest Colony Area, Sambhaji Chowk, Nashik 422002.**

**Letter**

**No.Desk-1/O.A.159 of 2025/ 2025-26 / 1088**

**Dt.:-18/12/2025.**

**To,**

1.The Municipal Commissioner,  
Nashik Municipal Corporation.

2.Regional Officer,  
Maharashtra Pollution Control Board,  
Nashik.

**Sub:-** Nomination of the Representative to the committee directed by the Hon. NGT (WZ) vide order dated 12.12.2025 in OA No. 159 of 2025 (WZ)

**Ref.:-**This office letter No. Desk-1/O.A.159 of 2025/2025-26/2215/dt. 17.12.2025

With respect to the above, it is submitted that Shri. Prashant Khairnar, ACF (T), West Nashik Division has been nominated as the representative of DFO Nashik in the committee directed to be formed vide National Green Tribunal order dated 12.12.2025.

He shall act as the convener of the committee while RFO, Nashik has been directed to provide all necessary logistical support. It is requested that the name, designation and the contact details of your representative may be furnished in order to enable the working of the committee and submit its report in a timely manner.

*Sn*

*al*

**(Siddesh Sawardekar)**  
**Deputy Conservator of Forests,**  
**West Nashik Division**

**Copy to-**

1. Shri. Prashant Khairnar, Assistant Conservator Of Forests, Nashik,
2. Range Forest Officer, Nashik

नाशिक महानगरपालिका, नाशिक  
उद्यान व वृक्ष प्राधिकरण विभाग



जा.क्र./मनपा/उद्यान/कक्ष-१/५५६/२०२५ दि:- २२/१२/२०२५  
राजीव गांधी भवन, शरणपूर रोड, (पो.वा.नं.१२) नाशिक-४२२००२

स्वातंत्र्याचा अमृत महोत्सव

Visit us at : [www.nmc.gov.in](http://www.nmc.gov.in)

E-mail: [garden\\_sup@nmc.gov.in](mailto:garden_sup@nmc.gov.in)

प्रति,

मा. मुख्य वन संरक्षक (प्रादेशिक), नाशिक,  
वन विभाग नाशिक,  
जुना आग्रारोड, नाशिक.

विषय :- मा. राष्ट्रीय हरित लवाद, पुणे यांनी दावा क्रमांक १५९/२०२५ मध्ये दिलेल्या आदेशानुसार कार्यवाही होणे बाबत.

संदर्भ :- मा. राष्ट्रीय हरित लवाद, पुणे यांनी दावा क्रमांक १५९/२०२५ दि.१२/१२/२०२५ रोजी दिलेले आदेश.

उपरोक्त विषयास अनुसरून मा. राष्ट्रीय हरित लवाद, पुणे येथे श्री. श्रीराम प्रल्हादराव पिंगळे यांनी नाशिक महानगरपालिका, नाशिक यांचे विरुद्ध दावा क्रमांक १५९/२०२५ दाखल केला असून त्यामध्ये पुढील प्रमाणे दावा करणेत आलेला आहे.

This Original Application has been filed with the allegation that Respondent No.1- Nashik Municipal Corporation and Respondent no.3- Tree Authority, Nashik Municipal Corporation have initiated a process for mass felling / transplantation of trees across various locations, such as main arterial roads, Godavari riverfront, approach roads to Trimbakeshwar, and other public areas citing "developmental requirements for kumbh Mela 2027"

त्याअनुषंगाने दि.१२/१२/२०२५ रोजी मा. राष्ट्रीय हरित लवादाने सदर दाव्यामध्ये अधोरेखित केलेल्या मुद्द्यांच्या अनुषंगाने संयुक्त समिती स्थापन करून त्याबाबतचा अहवाल सादर करणेस कळविले आहे. याबाबत सदर आदेशातील मुद्दा क्र.१३ मध्ये पुढील प्रमाणे आदेशित केले आहे.

We deem it just and proper to call for a report on the matter in issue in present Original Application form a Joint Committee comprising one Representative each of :-

- (1) The Maharashtra Pollution Control Board (MPCB);
- (2) The Divisional Forest Officer (DFO), Nashik
- (3) The Municipal Commissioner, Nashik Municipal Corporation

सदर संयुक्त समितीचे कार्यवाही करीता नोडल अधिकारी म्हणून विभागीय वन अधिकारी असणार आहे. वन विभागाचे विविध अस्थापनेवर विभागीय वन अधिकारी कार्यरत आहेत. तरी मा. राष्ट्रीय हरित लवादाने दिलेल्या आदेशानुसार संयुक्त समिती स्थापन करणे करीता आपणामार्फत विभागीय वन अधिकारी यांची नोडल अधिकारी म्हणून नियुक्ती होणेस विनंती.

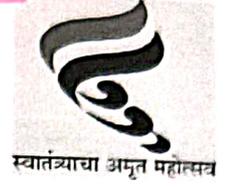
आयुक्त तथा प्रशासक  
नाशिक महानगरपालिका, नाशिक

नोट :- पुढील तांत्रिक बाबी व पत्र व्यवहाराकरीता उद्यान अधिक्षक (८३०८७१३७८८) नाशिक महानगरपालिका यांचेशी संपर्क साधावा.



नाशिक महानगरपालिका, नाशिक  
उद्यान व वृक्ष प्राधिकरण विभाग

जा.क्र./मनपा/उद्यान/कक्ष-१/५६७ /२०२५ दि:- १४/१२/२०२५  
राजीव गांधी भवन, शरणपूर रोड, (पो.बॉ.नं.१२) नाशिक-४२२००२



Visit us at : [www.nmc.gov.in](http://www.nmc.gov.in)

E-mail: [garden\\_sup@nmc.gov.in](mailto:garden_sup@nmc.gov.in)

प्रति,  
मा. उप आयुक्त (पर्यावरण),  
नाशिक महानगरपालिका, नाशिक.

विषय :- मा. राष्ट्रीय हरित लवाद, पुणे यांनी दावा क्रमांक १५९/२०२५ मध्ये दिलेल्या आदेशानुसार कार्यवाही होणे बाबत.

संदर्भ :- १) मा. राष्ट्रीय हरित लवाद, पुणे यांनी दावा क्रमांक १५९/२०२५ दि.१२/१२/२०२५ रोजी दिलेले आदेश.  
२) मा. आयुक्त यांचे दि. २४/१२/२०२५ रोजीचे आदेश

उपरोक्त विषयास अनुसरून मा. राष्ट्रीय हरित लवाद, पुणे येथे श्री. श्रीराम प्रल्हादराव पिंगळे यांनी नाशिक महानगरपालिका, नाशिक यांचे विरुद्ध दावा क्रमांक १५९/२०२५ दाखल केला आहे. त्या अनुषंगाने दि.१२/१२/२०२५ रोजी मा. राष्ट्रीय हरित लवादाने सदर दाव्यामध्ये अधोरेखित केलेल्या मुद्यांच्या अनुषंगाने संयुक्त समिती स्थापन करून त्याबाबतचा अहवाल सादर करणेस कळविले आहे.

त्यानुसार सदर संयुक्त समितीमध्ये मा. आयुक्त सो. तथा प्रशासक यांचे आदेशानुसार मनपा प्रतिनिधी म्हणून आपली नियुक्ती करण्यात आलेली आहे. त्या अनुषंगाने सदरचे प्रकरण समजून घेणे व या संबंधी आवश्यक सर्व कागदपत्रांची तपासणी करणे. तसेच प्रस्तुत विषयावर प्राथमिक चर्चा करणेकरीता दि. २६/१२/२०२५ रोजी दुपारी ४.०० वाजता मा. आयुक्त कार्यालय बैठक हॉल येथे आयोजित करण्यात आली असून आपण सदर बैठकीस उपस्थित रहावे ही विनंती.

उद्यान अधिक्षक  
नाशिक महानगरपालिका, नाशिक

Received  
K.M

<b>MAHARASHTRA POLLUTION CONTROL BOARD</b> <b>Regional Office, Nashik</b>			
Phone : 0253-2365150 Email : <a href="mailto:ronashik@mpcb.gov.in">ronashik@mpcb.gov.in</a> Visit at: <a href="http://mpcb.gov.in">http://mpcb.gov.in</a>	 "Your Service is our Duty"		Udyog Bhavan, First Floor, Trimbak Road, Near ITI, Satpur, Nashik-422007

L. No. MPCB/RONK/ 19

/2026

Date: - 06 / 01/2026

To,  
The Deputy Conservator of Forests,  
West Nashik Division,  
Untwadi, Forest Colony area, Sambhaji Chowk,  
Nashik - 422 002.

Sub: Nomination of the Representative to the Committee directed by the Hon. NGT (WZ) vide order dated 12.12.2025 in OA No. 159 of 2025 (WZ).

Ref. : Your letter No. Desk-1/O.A.159 of 2025 / 2025-26/1088 dt. 18.12.2025

In response to your above ref. letter, it is to inform you that, the retirement date of the undersigned is 31<sup>st</sup> Jan. 2026, hence, the details of the representative on behalf of the Regional Officer, MPCB Nashik, for the purpose mentioned in the above said letter, is given as hereunder,-

Shri. Prashant Gaikwad.

Sub-Regional Officer, Maharashtra Pollution Control Board, Nashik.

Mobile number: 98702 17738, Office Tel. No. : 0253-2365150/61.

Office Address: Udyog Bhavan, 1<sup>st</sup> Floor, MIDC Compound, Near ITI, Satpur, Nashik-422 007.



(Limbaji Bhad)  
Regional Officer, Nashik.

Copy for infn. to :

1. The Regional Officer (BMW), MPCB Mumbai.
2. The Law Officer, MPCB Mumbai.

Copy for infn. and necessary action to :  
Sub-Regional Officer, MPCB Nashik.

A copy of the above ref. letter is attached herewith for information and necessary action.

<p>दिनांक 08 JAN 2026</p> <p>अवकाश दिनांक -</p>	<p>18 JAN 2026</p> <p>अवकाश दिनांक -</p>
---	--

*Handwritten notes and signatures:*  
18 JAN 2026  
अवकाश दिनांक -  
18 JAN 2026



महाराष्ट्र शासन

पर्यावरण व वातावरणीय बदल विभाग  
१५ वा मजला, नवीन प्रशासकीय भवन,  
मादाम कामा रोड, हुतात्मा राजगुरु चौक,  
मंत्रालय, मुंबई ४०० ०३२.



दुरध्वनी क्र.०२२-२२८१९५१७

Email ID: rohini.patil@nic.in

क्रमांक : - न्यायाप्र २०२६/प्र.क्र.६ /तां.क.२

दिनांक :-०३/०२/२०२६

प्रति,

उप वनसंरक्षक,  
नाशिक विभाग,  
नाशिक.

- विषय :- Original Application No. 159 of 2025 (WZ), (Shriram Pralhadrao Pingle Vs Nasik Municipal Corporation and Ors)
- संदर्भ :- १) उप वनसंरक्षक, नाशिक विभाग, नाशिक यांच्या दि.२१/०१/२०२६  
२) याचिका Original Application No. 159 of 2025 (WZ), (Shriram Pralhadrao Pingle Vs Nasik Municipal Corporation and Ors.), orderdtd.15/01/2026

महोदय,

उपरोक्त विषयावरील आपल्या संदर्भाधिन पत्राच्या अनुषंगाने सुमा. हरित लवाद, पश्चिम विभाग येथे दाखल याचिका Original Application No. 159 of 2025 (WZ), (Shriram Pralhadrao Pingle Vs Nasik Municipal Corporation and Ors), प्रकरणी मा. न्यायालयाने दि.१५/०१/२०२६रोजी दिलेल्या आदेशानुसार महानगरपालिका आयुक्त नाशिक, महाराष्ट्र प्रदूषण नियंत्रण मंडळ व विभागीय वन अधिकारी, नाशिक यांच्या गठीत संयुक्त समितीमध्ये महाराष्ट्र राज्य वृक्ष प्राधिकरणाचे प्रतिनिधी म्हणून संचालक (पर्यावरण), पर्यावरण व वातावरणीय बदल विभाग यांची नियुक्ती करण्यात येत आहे.

आपली,

(डा. रोहिणी दि. पाटील)

कक्ष अधिकारी, महाराष्ट्र शासन

प्रत माहितीस्तव:-

- (१) संचालक(पर्यावरण), पर्यावरण व वातावरणीय बदल विभाग, मंत्रालय, मुंबई.
- (२) श्री.प्रशांत खैरनार, सहाय्यक वन संरक्षक, नाशिक.
- (३) वन परिक्षेत्र अधिकारी, नाशिक.
- (४) जिल्हाधिकारी, नाशिक.
- (५) आयुक्त, नाशिक महानगरपालिका, नाशिक.
- (६) प्रादेशिक अधिकारी, महाराष्ट्र प्रदूषण नियंत्रण मंडळ अधिकारी, नाशिक.



सत्यमेव जयते

**Maharashtra Forest Department**

Tel No. - 0253-2572730

Office Of The Deputy Conservator of Forests, West Nashik Division.

E-Mail-[dycfnashikwest@mnhnforest.gov.in](mailto:dycfnashikwest@mnhnforest.gov.in)

Untawadi, Forest Colony Area, Sambhaji Chowk, Nashik 422002.

**Letter**

No.Desk-1/O.A.159 of 2025/ 2025-26 /1503/

Dt.: 21/01/2026.

To,

The Secretary,  
Environment & Climate Change Department, and  
Chairperson, Maharashtra State Tree Authority

**Sub:-** Nomination of the Representative to the committee directed by the Hon. NGT (WZ) vide order dated 12.12.2025 and dated 15.01.2026 in OA No. 159 of 2025 (WZ)

**Ref.:-** This office letter No. Desk-1/O.A.159 of 2025/2025-26/2215/dt. 17.12.2025

With reference to the above, the Hon. National Green Tribunal (Western Zone), in its order dated 12.12.2025 in OA No. 159 of 2025 (WZ), has directed that a report of the Joint Committee comprising one representative each from the Municipal Commissioner, Nashik Municipal Corporation, the Maharashtra Pollution Control Board, and the DFO, Nashik shall be submitted in respect of the tree felling proposed at Tapovan, Nashik.

Accordingly, the representatives of the concerned authorities have been nominated in the committee and Sh. Prashant Khairnar, ACF, West Nashik Division is acting as the convener of the committee while Range Forest Officer, Nashik has been directed to provide all logistical support.

Now, in the hearing dated 15.01.2026, the Hon. NGT has further amended the committee by including one representative each from the Maharashtra State Tree Authority as well as the District Collector, Nashik.

Therefore, it is kindly requested that the name, designation and the contact details of the Authority's representative may be furnished in order to enable the working of the committee and submit its report in a timely manner.



(Siddesh Sawardekar)  
Deputy Conservator of Forests,  
West Nashik Division

**Copy to-**

1. District Collector, Nashik
2. Municipal Commissioner, Nashik Municipal Corporation.
3. Regional Officer, Maharashtra Pollution Control Board, Nashik.

**Copy for information and necessary action to-**

1. Shri. Prashant Khairnar, Assistant Conservator of Forests, Nashik
2. Range Forest Officer, Nashik

**विषय:-** तपोवन, नाशिक येथील प्रस्तावित वृक्षतोड प्रकरणी गठीत संयुक्त समितीवर जिल्हाधिकारी, नाशिक यांचे प्रतिनिधी नियुक्त करणेबाबत.



**महाराष्ट्र शासन**  
**जिल्हाधिकारी कार्यालय, नाशिक**  
**आस्थापना शाखा**

जुना आग्रा रोड, सी. बी. एस., नाशिक - 422002

दुरध्वनी क्र. 0253-2319006

Email Id - coll.nsk.est@gmail.com

- वाचले:-**
1. महाराष्ट्र (नागरी क्षेत्रातील) वृक्ष संरक्षण व संवर्धन अधिनियम, 1975
  2. मा.राष्ट्रीय हरित लवाद (Western Zone) यांचा OA No.159/2025 (WZ) मधील आदेश दि.12/12/2025
  3. मा.राष्ट्रीय हरित लवाद (Western Zone) यांची सुनावणी दि.15/01/2026
  4. उप वनसंरक्षक (पश्चिम विभाग), नाशिक यांचेकडील पत्र No.Desk-1/ O.A.159 of 2025/2025-26/1504 दि.21/01/2026

**क्र.मशा/कार्या-3/आस्था-1/ई- 3059852/2026**

**आदेश-**

ज्याअर्थी, महाराष्ट्र (नागरी क्षेत्रातील) वृक्ष संरक्षण व संवर्धन अधिनियम, 1975 मधील तरतुदीनुसार नागरी क्षेत्रातील झाडांचे संरक्षण व संवर्धन करण्यासाठी वृक्ष प्राधिकरण (Tree Authority) स्थापन करण्यात येते व झाडे तोडण्यास परवानगी देण्याचा अधिकार सदर वृक्ष प्राधिकरणास आहे.

आणि ज्याअर्थी, उक्त वाचले क्र.4 अन्वये नमूद केलेप्रमाणे तपोवन, नाशिक येथील प्रस्तावित वृक्षतोड प्रकरणाबाबत मा.राष्ट्रीय हरित लवाद (Western Zone) यांनी OA No.159/2025 (WZ) मध्ये दिनांक 12/12/2025 रोजी दिलेल्या आदेशानुसार संयुक्त समिती गठीत करण्याचे निर्देश दिलेले आहेत. तसेच दिनांक 15/01/2026 रोजी झालेल्या सुनावणीमध्ये जिल्हाधिकारी, नाशिक यांचे एक प्रतिनिधी संयुक्त समितीत समाविष्ट करण्याबाबत निर्देश दिलेले आहेत.

त्याअर्थी, मा. राष्ट्रीय हरित लवाद (Western Zone) यांनी दिलेल्या आदेशानुसार तपोवन, नाशिक येथील प्रस्तावित वृक्षतोड प्रकरणी गठीत करण्यात आलेल्या संयुक्त समितीवर जिल्हाधिकारी, नाशिक यांचे प्रतिनिधी नामनिर्देशित करणे अपेक्षित असल्याने व महसूल प्रशासनाकडील जमीन अभिलेख, क्षेत्रफळ, मालकी हक्क, प्रत्यक्ष स्थळ पाहणी व अहवाल सादरीकरणाच्या दृष्टीने खालीलप्रमाणे अधिकारी यांची नियुक्ती करण्यात येत आहे.

अ.क्र.	अधिकार्यांचे नाव	पदनाम	कार्यालयाचे नाव	संपर्क क्रमांक
1	श्री.अमोल निकम	अपर तहसीलदार,	अपर तहसिल कार्यालय, नाशिक	9404852403

सदर अधिकारी यांनी मा. राष्ट्रीय हरित लवादाने दिलेल्या निर्देशानुसार संयुक्त समितीच्या बैठका, स्थळ पाहणी व आवश्यक त्या अहवालाच्या सादरीकरणासाठी उपस्थित राहून समितीच्या कामकाज पहावे.

Digitally signed by  
Ayush Prasad  
Date: 05.02.2026  
22:24:13  
जिल्हाधिकारी, नाशिक

**प्रति,**

श्री.अमोल निकम, अपर तहसिलदार, अपर तहसिल कार्यालय, नाशिक

**प्रत:-** उप वनसंरक्षक, पश्चिम विभाग, नाशिक



सत्यमेव जयते

**Maharashtra Forest Department**

Tel No. - 0253-2572730

Office Of The Deputy Conservator of Forests, West Nashik Division.

E-Mail-dycfnashikwest@mahaforest.gov.in Untawadi, Forest Colony Area, Sambhaji Chowk, Nashik 422002.

**Letter**

No.Desk-1/O.A.159 of 2025/ 2025-26/15031

Dt.:-21/01/2026.

To,

District Collector,  
Nashik

**Sub:-** Nomination of the Representative to the committee directed by the Hon. NGT (WZ) vide order dated 12.12.2025 and dated 15.01.2026 in OA No. 159 of 2025 (WZ)

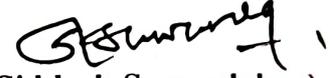
**Ref.:-**This office letter No. Desk-1/O.A.159 of 2025/2025-26/2215/dt. 17.12.2025

With reference to the above, the Hon. National Green Tribunal (Western Zone), in its order dated 12.12.2025 in OA No. 159 of 2025 (WZ), has directed that a report of the Joint Committee comprising one representative each from the Municipal Commissioner, Nashik Municipal Corporation, the Maharashtra Pollution Control Board, and the DFO, Nashik shall be submitted in respect of the tree felling proposed at Tapovan, Nashik.

Accordingly, the representatives of the concerned authorities have been nominated in the committee and Sh. Prashant Khairnar, ACF, West Nashik Division is acting as the convener of the committee while Range Forest Officer, Nashik has been directed to provide all logistical support.

Now, in the hearing dated 15.01.2026, the Hon. NGT has further amended the committee by including one representative each from the Maharashtra State Tree Authority as well as the District Collector, Nashik.

Therefore, it is kindly requested that the name, designation and the contact details of your representative may be furnished in order to enable the working of the committee and submit its report in a timely manner.



(Siddesh Sawardekar)  
Deputy Conservator of Forests,  
West Nashik Division

**Copy to-**

1. Chairperson Maharashtra State Tree Authority
2. Municipal Commissioner, Nashik Municipal Corporation.
3. Regional Officer, Maharashtra Pollution Control Board, Nashik.

**Copy for information and necessary action to-**

1. Shri. Prashant Khairnar, Assistant Conservator of Forests, Nashik
2. Range Forest Officer, Nashik

महाराष्ट्र नगरी क्षेत्र झाडां जात अधिनियम १९७५ चे प्रकरण ५ मधील ८(२) नुसार

प्रकार - 'सी' (नगरी क्षेत्रातील विनंती अर्ज)

दिनांक: ११/११/२०२५

प्रति,

वृक्षरक्षिकारी,

पंचवटी विभाग, नाशिक महानगरपालिका, नाशिक

पत्ता: वृक्षतोड / पुनरोपण साठी परवानगी. नाशिक शिकार २. सर्वे क्र. ३२६, ३२७/१, ३२८, ३३०/१, ३३०/२, ३३१, ३३२, ३३३. शास्त्रानुसार ठिकाणावरील / विकास कामाखालील. सा. यु. याम, लोखण, नाशिक

- १) अर्जदारचे नांव: कार्यकारी अभियंता, सा. बां. वि. (पंचवटी), नाशिक
- २) नगर भूतल नकाशा क्रमांक / विभाग: पंचवटी, महानगरपालिका, नाशिक.

भाग क्र	अनु क्र	विभाग न झाडांची संख्या	तोडण्यासाठी / पुनरोपण करावयाच्या प्रस्तावित झाडांची संख्या	पुनरोपण	शिल्लक टेवावयाच्या झाडांची संख्या	वृक्षतोडणीची कारणे
1	2	1	4 अ	4 अ	5	6
-	१. १८२५	१५७५	-	-	२५०	आगामी हिंदूस्थान युनिव्हर्सिटीच्या वृक्षतोडणीच्या कामात, लोखण येथील विकासकामात बाधित झालेले वृक्ष तोडणे. (शा. यु. यामचे जागेसाठी)

आवश्यक असल्याप्रमाणे झाडांची स्थान दर्शविणारा नकाशा मी यासोबत जोडत आहे. (शा. यु. यामचे जागेसाठी)

प्राधिकरणाचे दिवशांनुसार विहित कालावधीमध्ये नव्याने पाडण्यात येणाऱ्या झाडांच्या अंदाजित किंमतीचे वृक्षतोडणीच्या कामात बाधित झालेले वृक्ष लागवड करण्याची / पुनरोपण करण्याची व त्याचो देखभाल करणे याबाबतची हमी मी देत आहे. त्याकरिता वृक्ष प्राधिकरणाकडे आवश्यक ती सुरक्षा अनामत रक्कम भरण्यास मी तयार आहे.

नाशिक महानगरपालिका, नाशिक  
नगरी व वृक्ष विभाग पंचवटी  
आवक क्र..... जावक क्र. ३४८८  
दिनांक: ११/११/२०२५ वेळ.....  
विवरण विभाग.....  
आदेशांक..... विभागीय अधिकारी

आपला विश्वासू,

(नांव: Executive Engineer (Works)  
Nashik Municipal Corporation, Nashik  
(मो. क्र. ९९२२४४५१५२  
(ई-मेल

अर्जासोबत करावयाचे सादर:-

- १) जागेचे मातृशी इच्छासंबंधी कागदपत्र / रक्षक प्राधिकरणाने मंजूर केलेल्या आराखड्याचे प्रमाणपत्र.
- २) अस्तित्वातील वृक्षांचे Geo-Tagging सर्वेक्षण करून देणे.
- ३) मंजूर नकाशावर विद्यमान झाडे हिरव्या रंगाने, तोडण्याची झाडे लाल रंगाने व पुनरोपण करण्याची झाडे निळ्या रंगाने दर्शविली आहेत.
- ४) नियोजित विकासकामात बाधित झालेले वृक्षांचे दिनांकासहित रंगीत फोटो, प्रजातीनिहाय वृक्षांची संख्या व यादी समाक्षरीसह.
- ५) नव्याने भरपाई वृक्ष लागवड करणेबाबत नियोजनाचा स्वाक्षरीसह स्थळदर्शक नकाशा / Tree Plantation Action Plan.
- ६) पुनरोपण करण्यात येणाऱ्या वृक्षांचा नियोजित स्वाक्षरीसह स्थळदर्शकता नकाशा / Tree Transplantation Action Plan
- ७) सोबत सप्लॉक करून देण्यात येत असलेले अधिनियमातील कलम ११ (२) अन्वये हमीपत्र.

७९५

११/११/२०२५

प्रति,  
वृक्षअधिकारी,

पंचवटी विभाग, नाशिक महानगरपालिका, नाशिक

विषय: वृक्षारोपण व संवर्धनवावत हमीपत्र.

मी, कार्यकारी अधिकारी, नाशिक, पत्ता: नाशिक

महानगरपालिका, नाशिक

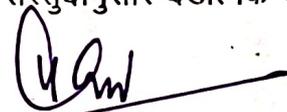
आपणास लिहून देतो की, अधिनियमाच्या कलम ८ नुसार झाडे तोडण्यावरील निर्बंध, कलम ९ नुसार समुचित प्रमाणात झाडे लावण्यास फर्माविण्याचा अधिकार व कलम १० नुसार पडलेल्या किंवा नष्ट झालेल्या झाडाऐवजी नवीन झाड लावण्यास फर्माविण्याचा अधिकार अन्वये प्राप्त आदेशांना मी बांधील राहिन.

यापुढे असे लिहून देतो की, मी नाशिक महानगरपालिकेच्या हद्दीतील मनपा हद्दी या

जागेवर नव्याने पाडण्यात येणाऱ्या झाडांच्या अंदाजित केलेल्या वयाइतक्या झाडांच्या संख्येइतकी भरपाई वृक्ष लागवड करीन. नवीन वृक्षांचे योग्य त-हेने रोपण करीन तसेच अस्तित्वातील सर्व वृक्षांचे रक्षण करीन.

मी, झाडांच्या रोपण / पुनरोपणाच्या दिनांकापासून सात (७) वर्षांसाठी नित्यनेमाने दर ६ महिन्यांनी वृक्ष स्थिती (Tree Status) अहवाल सादर करीन. तसेच आदेशानुसार मी, सुरक्षा अनामत रक्कम भरण्यास बांधील राहिन.

अधिनियमातील कोणत्याही कलम / आदेशाचे नाश्याकडून उल्लंघन झाल्यास मी भरलेली सुरक्षा अनामत रक्कम जप्त होईल व माझ्यावर अधिनियमातील तरतुदीनुसार दंडात्मक व फौजदारी स्वरूपाची कायदेशीर कार्यवाही होईल याची मला जाणीव आहे.

  
Executive Engineer (Works)  
Nashik Municipal Corporation, Nashik  
स्वाक्षरी

साक्षीदार :

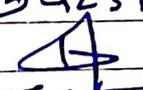
1. नांव: रामपूत निरमि लुभाप  
पत्ता: सा. सा. विभाग, पंचवटी

(नांव: (श्री. प्रशांत पंगार))

(मो. क्र. ९९२२४४५७५३)

(ई-मेल -)

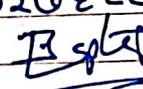
मो. क्र. ७५२३१७५४४

स्वाक्षरी: 

2. नांव: पंकज अरुण बाळ

पत्ता: सा. सा. विभाग  
पंचवटी विभाग

मो. क्र. ७२७६८८४२६९

स्वाक्षरी: 

सोबत:-

- 1) हमीपत्रामध्ये नमूद असलेल्या जागेचा मालकी हक्क दर्शविणारे कागदपत्र.
- 2) हमीपत्र लिहून देणा-या व्यक्तीने नमूद केलेल्या पत्राचा पुरावा.



**TITLE**  
 PROPOSED TEMP.LAYOUT FOR SADHUGRAM, (FOR SINHASTHA PERIOD ONLY ) (RES. NO 92 & 93)  
 IN S.NO. 327/P.328/P.329 ,330/P.331/P.332/P.333/P  
 OF NASHIK SHIWAR

PLDT NO.	PLDT AREA IN SQM	PLDT NO.	PLDT AREA IN SQM	PLDT NO.	PLDT AREA IN SQM	PLDT NO.	PLDT AREA IN SQM
1	247.12	51	471.36	101	185	151	205.31
2	310.82	52	471.36	102	277.63	152	390.33
3	307.88	53	368.61	103	377.63	153	343.47
4	306.89	54	369.61	104	377.63	154	395.96
5	251.85	55	371.06	105	471.09	155	386.28
6	387.94	56	392.83	106	472.58	156	366.03
7	438.60	57	372.67	107	543.24	157	292.44
8	479.82	58	366.75	108	544.55	158	398.19
9	515.88	59	366.75	109	472.24	159	398.19
10	527.88	60	366.75	110	472.24	160	288.62
11	561.51	61	366.75	111	366.86	161	391.59
12	595.47	62	472.08	112	366.86	162	262.96
13	645.25	63	472.07	113	366.86	163	262.96
14	738.65	64	292.35	114	366.86	164	246.78
15	848.00	65	493.97	115	366.86	165	264.77
16	925.86	66	473.11	116	366.86	166	282.12
17	942.31	67	370.58	117	488.01	167	282.12
18	977.32	68	366.75	118	366.86	168	403.79
19	614.03	69	366.75	119	366.86	169	334.98
20	242.92	70	366.81	120	366.86	170	292.83
21	453.33	71	366.71	121	366.86		
22	556.46	72	374.12	122	366.86		
23	559.99	73	418.86	123	472.24		
24	612.72	74	379.62	124	472.24		
25	630.93	75	379.62	125	544.52		
26	284.46	76	464.58	126	543.24		
27	318.07	77	464.58	127	472.58		
28	310.24	78	464.58	128	471.29		
29	336.60	79	473.97	129	377.63		
30	339.51	80	464.58	130	277.63		
31	344.50	81	464.58	131	277.63		
32	703.40	82	464.58	132	422.88		
33	514.01	83	379.62	133	366.00		
34	703.40	84	380.58	134	366.00		
35	703.40	85	380.58	135	366.00		
36	436.00	86	372.64	136	399.50		
37	491.47	87	478.19	137	384.90		
38	507.84	88	379.57	138	434.86		
39	507.84	89	379.57	139	434.49		
40	630.26	90	464.53	140	408.42		
41	645.09	91	464.45	141	393.31		
42	645.09	92	464.45	142	380.38		
43	367.14	93	464.44	143	356.98		
44	366.75	94	466.06	144	316.12		
45	367.89	95	464.58	145	236.81		
46	370.58	96	464.58	146	236.81		
47	472.11	97	464.58	147	385.36		
48	476.16	98	379.62	148	383.35		
49	595.60	99	379.62	149	338.24		
50	412.42	100	480.91	150	308.91		
AREA	24245.83	AREA	81122.98	AREA	20617.91	AREA	6192.16
				TOTAL AREA UNDER PLOTS			71728.88

PROPOSED PLOT AREA FOR SADHUGRAM			
PLOT	NO.S	TOTAL AREA IN SQM	PERCENTAGE
Plot Area Total	170.00	71728.8800	
A1	352.09	A15	356.5
A2	228.88	A16	283.6
A3	112.46	A17	277.0
A4	264.55	A18	215.1
A5	95.99	A19	206.6
A6	323.31	A20	299.0
A7	157.36	A21	377.9
A8	98.53	A22	249.9
A9	719.45	A23	257.7
A10	305.00	A24	513.4
A11	334.74	A25	161.6
A12	254.86	A26	114.0
A13	397.82	A27	75.4
A14	434.65		
TOTAL	3876.69	7264.1800	
EXISTING STRUCTURE AREA			
MSEB Sub Station		1983.54	
Sector Office for all Services		646.41	
Pumping Station		1588.80	
Area in Surpanakha Temple		2702.00	
Existing Temple Total Area		2565.37	
TOTAL AREA		9886.12	
TOTAL AREA UNDER ROAD			
MAIN ROAD	8540.19		
SECONDARY ROAD	20071.32		
SERVICE ROAD	7039.77		
DP ROAD AREA	2576.00		
Total	38227.28		
PARKING			
CAR PARKING	8893.54		
TOTAL	8893.54		
TOTAL SITE AREA	136000.00	SQ. MT.	100%
	34 ACRE		

**AREA STATEMENT**  
 TOTAL AREA AS PER 7/12 = 179163 SQM (44.79 ACRE)  
 TOTAL AREA UNDER DEVELOPMENT = 136000 SQM (34.00 ACRE)  
 AREA UNDER PARKING = 8893.54 SQM  
 AREA UNDER INTERNAL ROAD = 38227.28 SQM  
 AREA UNDER SERVICES = 7264.18 SQM  
 EXISTING STRUCTURES = 9886.12 SQM  
 AREA UNDER PLOT = 71728.88 SQM

NOTE -  
 1) ALL NECESSARY PERMISSION SHALL BE OBTAINED FROM CONCERNED DEVELOPMENT BEFORE IMPLEMENTATION  
 2) THIS PERMISSION IS GIVEN ON THE STRENGTH OF UDOPR-2020, CLAUSE NO.2.3

**INDEX:**

	INTEGRATED SECTOR OFFICE		DROP OFF ZONE
	RESERVED PLOTS (A - ENCLOSED)-36 PLOTS		WATCH TOWER
	RESERVED PLOTS (B - 50'X105')-1-9-TOTAL 9 PLOTS		FREE ACCOMMODATION (RAIN BASERA)
	RESERVED PLOTS (C - 50'X30')-106 PLOTS		STORAGE/ GODOWNS
	SECONDARY ROAD (TEMPORARY)		VIDUIT SUBSTATION
	SERVICE ROAD		TELEPHONE
	MAIN ROAD (PERMANENT)		MEDICAL FACILITIES
	URINAL BLOCKS		POST OFFICE
	TOILET BLOCK (10-40 UNITS EACH)		CIVIL SUPPLIES
	HANDWASH AREA (10- 15 UNITS)		BANK COMMAND OFFICE/ BANK BRANCH/ESI ATMS
	VENDING ZONES		IRRIGATION DEPARTMENT
	POLICE/FIRE		JAIL NIGAM
	FOOD COURT		PWD OFFICE
	SEATING AREAS		RAILWAYS DEPARTMENT
	WATER ATMS		SANITATION WORKERS COLONY
	PUBLIC ACCOMMODATION		THEMATIC GATE
	POLICE CHOWKI		MEDIA CAMP/ PRESS

Dealt By : Pranali	DRAWING TITLE : LAYOUT PLAN	NORTH : 	PROJECT : NASHIK - SADHUGHAM	102-103, 44-B, SHALWAK MANOR,V.I.P. ROAD, RAMDASPETH, NAGPUR-440010	
Checked By : SHERA MA'AM	DATE :		TITLE PROPOSED TEMP.LAYOUT FOR SADHUGRAM, (FOR SINHASTHA PERIOD ONLY ) (RES. NO 92 & 93) IN S.NO. 327/P.328/P.329 ,330/P.331/P.332/P.333/P OF NASHIK SHIWAR	0712-2447232 +91 77699 18841 squaredesigns2001@gmail.com www.squaredesigns.com	



गवः - गांधिक शहर - 2 (944224)  
 PU ID 21010410308

गवः - गांधिक शहर - 2 (944224)  
 गवः - गांधिक शहर - 2 (944224)

गवः - गांधिक शहर - 2 (944224)  
 गवः - गांधिक शहर - 2 (944224)

गवः - गांधिक शहर - 2 (944224)  
 गवः - गांधिक शहर - 2 (944224)



शेयर नंबर व शेयरधारी	रकम रु.	शेयर								
शेयर नंबर 10720	35984	0.8200	28.00	0.0310	1	51028	51028	206613	207027	207027
शेयरधारी का नाम	शेयरधारी का नाम	शेयरधारी का नाम	शेयरधारी का नाम	शेयरधारी का नाम	शेयरधारी का नाम	शेयरधारी का नाम	शेयरधारी का नाम	शेयरधारी का नाम	शेयरधारी का नाम	शेयरधारी का नाम

गवः - गांधिक शहर - 2 (944224)

गवः - गांधिक शहर - 2 (944224)

गवः - गांधिक शहर - 2 (944224)

वर्ष	शेयर	शेयर	शेयर	शेयर	शेयर	शेयर	शेयर	शेयर	शेयर	शेयर
2022-23	778	35984	671	0.82	28.00	0.0310	1	51028	51028	206613

गवः - गांधिक शहर - 2 (944224)



















**नाशिक महानगरपालिका, नाशिक**  
वृक्ष प्राधिकरण विभाग  
महाराष्ट्र (नागरी क्षेत्र) झाडांचे संरक्षण व जतन  
अधिनियम १९७५ चे कलम ८ (३) अन्वये

**जाहीर नोटीस**

नाशिक महानगरपालिका हद्दीतील पंचवटी विभागांतर्गत घोकादायक, वाळलेले व बांधकाम बाधित वृक्ष तोडणे / पुनरोपन करणे / छाटणी करणे/वा नाकारणे बाबत वर नमुद अधिनियमातील कलम ८ (२) अन्वये वृक्षप्राधिकरणाकडे लेखी अर्ज सादर करणेत आले आहेत.

ज्या अर्धी, वृक्ष प्राधिकरणाकडे व वृक्ष अधिकारी यांचेकडे प्राप्त झालेल्या वृक्ष तोडणे / छाटणी करणे / पुनरोपन करणे वा नाकारणे बाबतच्या प्राप्त अर्जांनुसार नाशिक शिवार २ सर्व्हे क्र. ३२६, ३२७/१, ३२७/२, ३२८/१, ३२९, ३३०/१, ३३०/२, ३३१, ३३२ व ३३३, साधुग्राम, तपावेन, पंचवटी, नाशिक येथील मनपा मालकीचे विविध प्रजातीचे वृक्ष हे आगामी सिंहस्थ कुंभमेळा चे दृष्टीने साधुग्राम साठीचे नियोजित जागेतील वृक्ष तोडणे बाबतचे प्राप्त अर्जांनुसार अधिनियमातील कलम ८ (३) अन्वये स्थानिक वृत्तपत्रात जाहिरात देऊन कमाल ०७ (सात) दिवस कालावधी मध्ये हरकती तथा सुचना मागविणेचे सुचित केले आहे.

त्याअनुषंगाने अधिनियमातील अटी व शर्ती अधिन राहून प्राप्त नमुद अर्जांची छाननी झाल्यानंतर वृक्ष तोडणे / छाटणी करणे / पुनरोपन करणे वा नाकारणे यापैकी जे शक्य असेल त्याबाबतचा प्रस्ताव अहवालासह वृक्ष अधिकारी पंचवटी यांचेमार्फत तयार करणेत येतील. तरी सदरचे अर्ज हे पंचवटी विभागीय कार्यालय उद्यान विभागात उपलब्ध असून प्राप्त अर्जांपैकी वृक्ष तोडणे / छाटणी करणे / पुनरोपन करणे वा नाकारणे प्रकरणी हरकती तथा सुचना असल्यास लेखी स्वरूपात पंचवटी विभागीय कार्यालय येथे जाहिरात प्रसिध्द झालेल्या दिनांकापासून ७ (सात) दिवसांचे मुदतीत द्याव्यात. मुदतीनंतर प्राप्त झालेल्या हरकती तथा सुचनांचा विचार केला जाणार नाही.

जनसंपर्क/जा.क्र./३३३/२०२५  
दि.११/११/२०२५

गोदा प्रदूषण टाळा,  
भविष्य संभाळा.

सही/-

विभागीय अधिकारी तथा  
वृक्ष अधिकारी (पंचवटी)

नाशिक महानगरपालिका, नाशिक

दिनांक १२/११/२०२५

दैनिक लोकमत



**नाशिक महानगरपालिका, नाशिक**  
वृक्ष प्राधिकरण विभाग  
महाराष्ट्र (नागरी क्षेत्र) झाडांचे संरक्षण व जतन  
अधिनियम १९७५ चे कलम ८ (३) अन्वये

**जाहीर नोटीस**

नाशिक महानगरपालिका हद्दीतील पंचवटी विभागांतर्गत घोकादायक, वाळलेले व बांधकाम बाधित वृक्ष तोडणे / पुनरोपन करणे / छाटणी करणे/वा नाकारणे बाबत वर नमुद अधिनियमातील कलम ८ (२) अन्वये वृक्षप्राधिकरणाकडे लेखी अर्ज सादर करणेत आले आहेत.

ज्या अर्धी, वृक्ष प्राधिकरणाकडे व वृक्ष अधिकारी यांचेकडे प्राप्त झालेल्या वृक्ष तोडणे / छाटणी करणे / पुनरोपन करणे वा नाकारणे बाबतच्या प्राप्त अर्जांनुसार नाशिक शिवार २ सर्व्हे क्र. ३२६, ३२७/१, ३२७/२, ३२८/१, ३२९, ३३०/१, ३३०/२, ३३१, ३३२ व ३३३, साधुग्राम, तपावेन, पंचवटी, नाशिक येथील मनपा मालकीचे विविध प्रजातीचे वृक्ष हे आगामी सिंहस्थ कुंभमेळा चे दृष्टीने साधुग्राम साठीचे नियोजित जागेतील वृक्ष तोडणे बाबतचे प्राप्त अर्जांनुसार अधिनियमातील कलम ८ (३) अन्वये स्थानिक वृत्तपत्रात जाहिरात देऊन कमाल ०७ (सात) दिवस कालावधी मध्ये हरकती तथा सुचना मागविणेचे सुचित केले आहे.

त्याअनुषंगाने अधिनियमातील अटी व शर्ती अधिन राहून प्राप्त नमुद अर्जांची छाननी झाल्यानंतर वृक्ष तोडणे / छाटणी करणे / पुनरोपन करणे वा नाकारणे यापैकी जे शक्य असेल त्याबाबतचा प्रस्ताव अहवालासह वृक्ष अधिकारी पंचवटी यांचेमार्फत तयार करणेत येतील. तरी सदरचे अर्ज हे पंचवटी विभागीय कार्यालय उद्यान विभागात उपलब्ध असून प्राप्त अर्जांपैकी वृक्ष तोडणे / छाटणी करणे / पुनरोपन करणे वा नाकारणे प्रकरणी हरकती तथा सुचना असल्यास लेखी स्वरूपात पंचवटी विभागीय कार्यालय येथे जाहिरात प्रसिध्द झालेल्या दिनांकापासून ७ (सात) दिवसांचे मुदतीत द्याव्यात. मुदतीनंतर प्राप्त झालेल्या हरकती तथा सुचनांचा विचार केला जाणार नाही.

जनसंपर्क/जा.क्र./३३३/२०२५  
दि.११/११/२०२५

गोदा प्रदूषण टाळा,  
भविष्य संभाळा.

सही/-

विभागीय अधिकारी तथा  
वृक्ष अधिकारी (पंचवटी)

नाशिक महानगरपालिका, नाशिक

दिनांक - १२/११/२०२५

दैनिक - दिव्य मराठी

दै दिव्य मराठी दि २१/११/२०२५



**नाशिक महानगरपालिका, नाशिक**  
**वृक्ष प्राधिकरण विभाग**

नाशिक महानगरपालिका उद्यान व वृक्ष प्राधिकरण विभागामार्फत सिंहस्थ कुंभमेळा करिता नाशिक शहर २ सर्व्हे.क्र. ३२६, ३२७/१, ३२७/२, ३२८/१, ३२९, ३३०/१, ३३०/२, ३३१, ३३२ व ३३३, साधुग्राम, तपोवन पंचवटी येथिल वृक्ष तोडणे/छाटणी/पुनरोपन बाबतचे प्राप्त अर्जांनुसार दै. लोकमत व दै. दिव्यमराठी मध्ये दि. १२/११/२०२५ रोजी जाहिरात प्रसिध्द करणेत आली होती. सदर जाहिरातीच्या अनुषंगाने नागरिकांमार्फत ई-मेल द्वारे, लेखी तसेच ऑनलाईन पध्दतीने हरकती प्राप्त झालेल्या आहेत. प्राप्त हरकतींची संख्या मोठी असुन हरकतदार यांना हरकत सुनावणीस उपस्थित राहणेबाबत कळविण्याचे काम सुरु आहे.

तथापी प्रत्येक हरकतदारास वैयक्तिक स्तरावर कळवितांना कोणी राहुन जाऊ नये याकरीता ज्या नागरिकांनी साधुग्राम, तपोवन पंचवटी येथिल वृक्ष तोडणेबाबत हरकत घेतली आहे त्यांना कळविण्यात येते की त्यांनी सोमवार दिनांक २४/११/२०२५ रोजी दुपारी १२:०० वाजता पंडित विष्णु दिगंबर पलुस्कर सांस्कृतिक भवन, इंद्रकुंड, पंचवटी कारंजा, नाशिक येथे उपस्थित रहावे. सुनावणीस अनुपस्थित राहिलेल्या नागरिकांचे कोणतेही म्हणणे ऐकुण घेतले जाणार नाही याची नोंद घ्यावी.

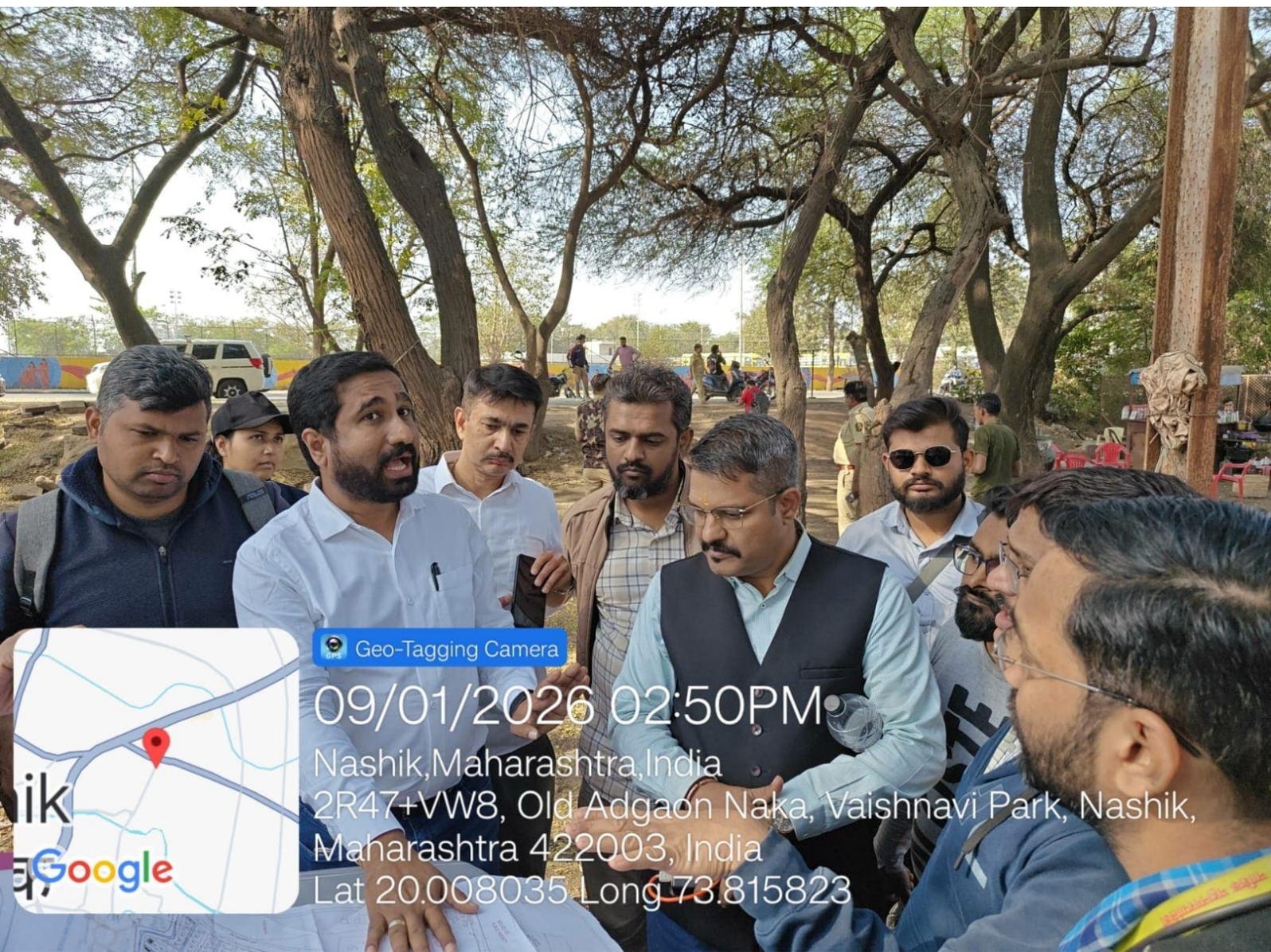
जनसंपर्क/जा.क्र./३६०/२०२५  
दि.२०/११/२०२५

गोदा प्रदुषण टाळा,  
भविष्य संभाळा.

सही/-

विभागीय अधिकारी तथा  
वृक्ष अधिकारी (पंचवटी)

नाशिक महानगरपालिका, नाशिक







Geo-Tagging Camera

09/01/2026 02:49PM

Nashik, Maharashtra, India  
2R47+VW8, Old Adgaon Naka, Vaishnavi Park, Nashik,  
Maharashtra 422003, India  
Lat 20.008035 Long 73.815823









Geo-Tagging Camera

09/01/2026 01:39PM

Nashik, Maharashtra, India

Loksahakar Nagar Canal Road, 2R83+WFP, Dindori Rd, Behind Hydro-Division (MERI, Panchavati, Nashik, Maharashtra 422003, India

Lat 20.017394 Long 73.803464









Geo-Tagging Camera

09/01/2026 01:09PM

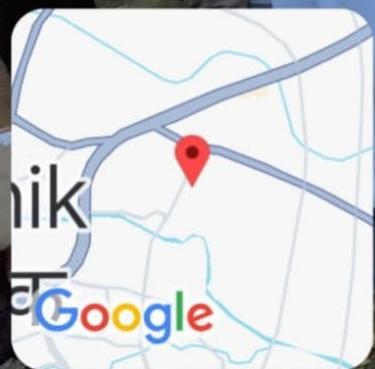
Nashik, Maharashtra, India  
2QHM+HVF, Makhmalabad Rd, Vidya Nagar, Ghadge  
Nagar, Makhmalabad, Nashik, Maharashtra 422003, India  
Lat 20.029119 Long 73.784998



Geo-Tagging Camera

09/01/2026 03:09PM

Nashik, Maharashtra, India  
Tapovan Rd, behind Janardan swami math, Old Adgaon  
Naka, Vaishnavi Park, Nashik, Maharashtra 422003, India  
Lat 20.007156 Long 73.814821

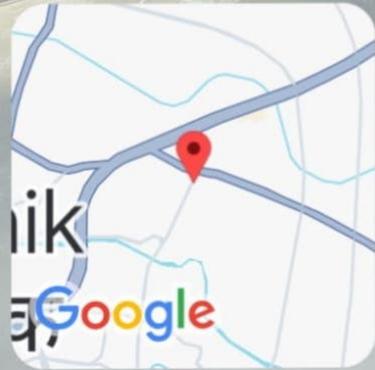


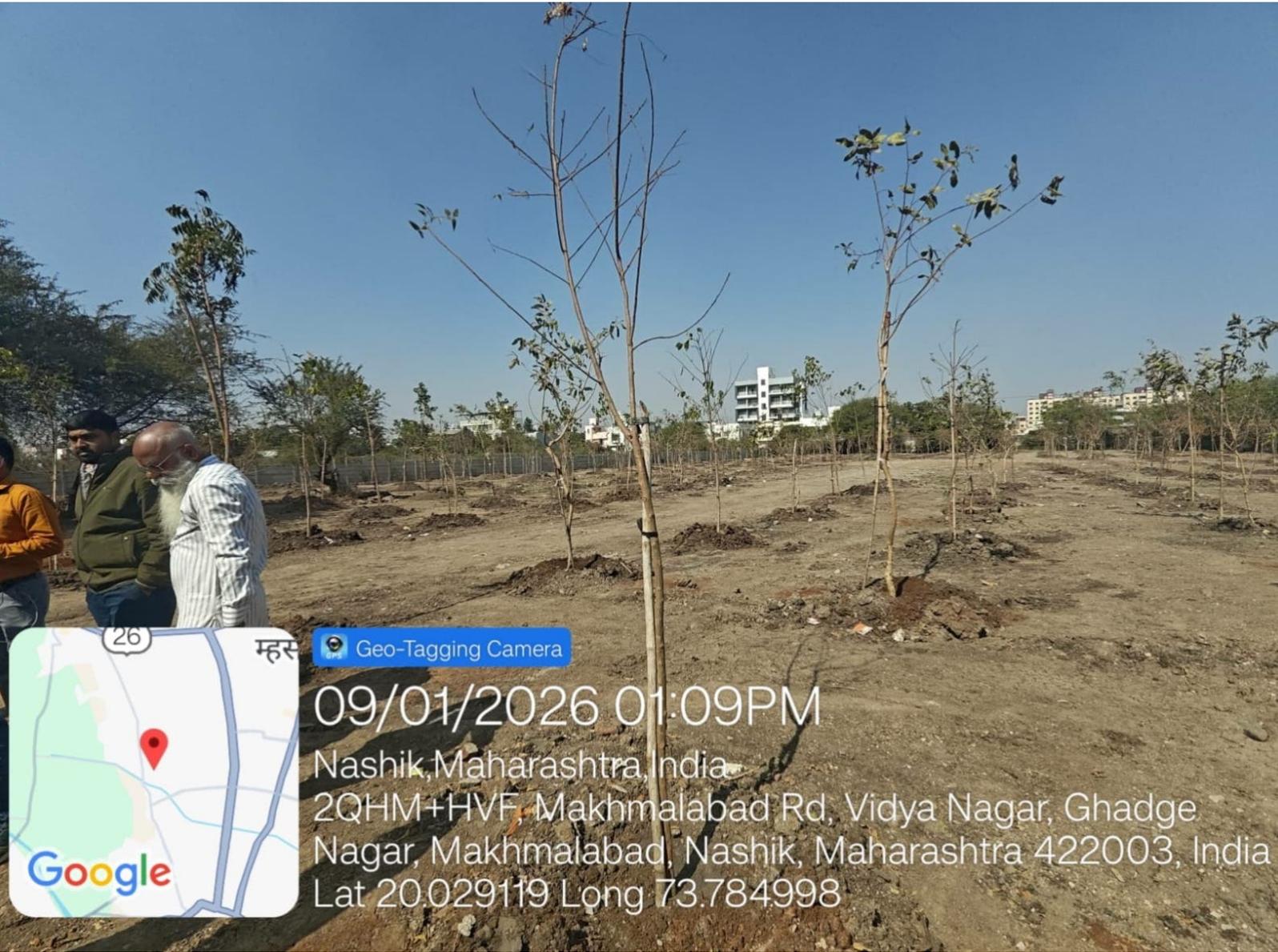


Geo-Tagging Camera

09/01/2026 02:51PM

Nashik, Maharashtra, India  
2R47+VW8, Old Adgaon Naka, Vaishnavi Park, Nashik,  
Maharashtra 422003, India  
Lat 20.008035 Long 73.815823





Geo-Tagging Camera

09/01/2026 01:09PM

Nashik, Maharashtra, India  
2QHM+HVF, Makhmalabad Rd, Vidya Nagar, Ghadge  
Nagar, Makhmalabad, Nashik, Maharashtra 422003, India  
Lat 20.029119 Long 73.784998



"वृक्षवल्ली आम्हा सोयरे वनचरे"

दुरध्वनी क्रमांक - 0253-2572730

ई-मेल - [dycfnashikwest@mahaforest.gov.in](mailto:dycfnashikwest@mahaforest.gov.in)



सत्यमेव जयते

महाराष्ट्र शासन, वन विभाग.

उप वनसंरक्षक पश्चिम भाग, नाशिक यांचे कार्यालय.

उंटवाडी वन वसाहत आवार, संभाजी चौक, नाशिक 422002

पत्र

जा.क्र.-उवसं/नाशिक (प)/2025-26/कक्ष-1/O.A.159 Of 2025/१५११ /

दिनांक-०९/०१/२०२६.

प्रति,

श्री.श्रीराम प्रल्हादराव पिंगळे,

विषय:-मा.राष्ट्रीय हरित लवाद, पुणे यांनी दावा क्रमांक 159/2025 मध्ये दिनांक 12.12.2025 रोजी दिलेल्या आदेशानुसार कार्यवाही होणेबाबत.

संदर्भ:-मा.राष्ट्रीय हरित लवाद, पुणे यांनी दावा क्रमांक 159/2025 दि.12.12.2025 रोजी दिलेले आदेश.

विषयांकीत प्रकरणी मा.राष्ट्रीय हरित लवाद, पुणे येथे आपण नाशिक महानगरपालिका, नाशिक यांचेविरुद्ध दावा क्र.159/2025 दाखल केला आहे. सदर दाव्यामध्ये मा.राष्ट्रीय हरित लवादाने दि.12.12.2025 रोजी अधोरेखित केलेल्या मुद्द्यांच्या अनुषंगाने संयुक्त समिती स्थापन करून त्याबाबतचा अहवाल सादर करणेबाबत निर्देश दिले आहेत.

प्रकरणी सदर संयुक्त समितीमध्ये नोडल अधिकारी म्हणून विभागीय वनअधिकारी, नाशिक यांचे प्रतिनिधी म्हणून खालील स्वाक्षरीकर्ते यांची नियुक्ती करणेत आलेली आहे.

तरी दाखल दावा क्र.159/2025 मध्ये दि.12.12.2025 रोजी अधोरेखित मुद्द्यांनुसार समितीला आपलेसह जागेला भेट देण्याचे निर्देश देण्यात आले आहेत. त्याअनुषंगाने, सदर प्रस्तुत विषयावर चर्चा करणेकामी व तद्नंतर संयुक्त समितीसह सदर स्थळावर भेट देणेकामी दिनांक 09.01.2026 रोजी, सकाळी 11.00 वाजता उप वनसंरक्षक, पश्चिम भाग, नाशिक यांचे कार्यालयात उपस्थित रहावे, ही विनंती.

(प्रशांत खेरनार)

सहाय्यक वनसंरक्षक (प्रादेशिक)  
पश्चिम भाग, नाशिक

प्रतिलिपी:-मा.आयुक्त, महानगरपालिका, नाशिक यांना माहितीसाठी सविनय सादर.

प्रतिलिपी:-मा.उप वनसंरक्षक, पश्चिम भाग, नाशिक यांना माहितीसाठी सविनय सादर.

प्रतिलिपी:-मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, नाशिक यांना माहितीसाठी सादर.

प्रतिलिपी:-मा.उपायुक्त, महानगरपालिका, नाशिक यांना माहिती व आवश्यक कार्यवाहीसाठी सादर.

प्रतिलिपी:-उप प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, नाशिक यांना माहिती व आवश्यक कार्यवाहीसाठी अग्रेषित.

प्रतिलिपी:-उद्यान अधिकारक, नाशिक महानगरपालिका, नाशिक यांना माहिती व आवश्यक कार्यवाहीसाठी अग्रेषित.

प्रतिलिपी:-वनपरिक्षेत्र अधिकारी, नाशिक (प्रा.) यांना माहिती व आवश्यक कार्यवाहीसाठी.

Court case DS



"वृक्षवल्ली आम्हा सोयरे वनघरे"

दुरध्वनी क्रमांक - 0253-2572730

ई-मेल - [dycfnashikwest@mahaforest.gov.in](mailto:dycfnashikwest@mahaforest.gov.in)



राज्यमेव जयते

महाराष्ट्र शासन, वन विभाग.

उप वनसंरक्षक पश्चिम भाग, नाशिक यांचे कार्यालय.

उंटवाडी वन वसाहत आवार, संभाजी चौक, नाशिक 422002

पत्र

जा.क्र.-उवसं/नाशिक (प)/2025-26/कक्ष-1/O.A.159 Of 2025/ 24/8 /

दिनांक-07/01/2026.

प्रति,

- 1.श्री.नितीन पवार, उपायुक्त, नाशिक महानगरपालिका, नाशिक
- 2.श्री.प्रशांत गायकवाड, उप प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, नाशिक

विषय:-मा.राष्ट्रीय हरित लवाद, पुणे यांनी दावा क्रमांक 159/2025 मध्ये दिनांक 12.12.2025 रोजी दिलेल्या आदेशानुसार कार्यवाही होणेबाबत.

संदर्भ:-मा.राष्ट्रीय हरित लवाद, पुणे यांनी दावा क्रमांक 159/2025 दि.12.12.2025 रोजी दिलेले आदेश.

विषयांकीत प्रकरणी मा.राष्ट्रीय हरित लवाद, पुणे येथे आपण नाशिक महानगरपालिका, नाशिक यांचेविरुद्ध दावा क्र.159/2025 दाखल केला आहे. सदर दाव्यामध्ये मा.राष्ट्रीय हरित लवादाने दि.12.12.2025 रोजी अधोरेखित केलेल्या मुद्द्यांच्या अनुषंगाने संयुक्त समिती स्थापन करून त्याबाबतचा अहवाल सादर करणेबाबत निर्देश दिले आहेत.

प्रकरणी सदर संयुक्त समितीमध्ये नोडल अधिकारी म्हणून विभागीय वनअधिकारी, नाशिक यांचे प्रतिनिधी म्हणून खालील स्वाक्षरीकर्ते यांची नियुक्ती करणेत आलेली आहे.

तरी दाखल दावा क्र.159/2025 मध्ये दि.12.12.2025 रोजी अधोरेखित मुद्द्यांनुसार समितीला श्री.श्रीराम प्रल्हादराव पिंगळे, तक्रारदार यांचेसह जागेला भेट देण्याचे निर्देश देण्यात आले आहेत. त्याअनुषंगाने, सदर प्रस्तुत विषयावर चर्चा करणेकामी व तदनंतर सदर स्थळावर भेट देणेकामी दिनांक 09.01.2026 रोजी सकाळी 11.00 वाजता उप वनसंरक्षक, पश्चिम भाग, नाशिक यांचे कार्यालयात उपस्थित रहावे, ही विनंती.

(प्रथम ~~सहाय्यक~~ खैरनार)

सहाय्यक वनसंरक्षक (प्रादेशिक)  
पश्चिम भाग, नाशिक

प्रतिलिपी:-मा.आयुक्त, नाशिक महानगरपालिका, नाशिक यांना माहितीसाठी सविनय सादर.

प्रतिलिपी:-मा.उप वनसंरक्षक, पश्चिम भाग, नाशिक यांना माहितीसाठी सविनय सादर.

प्रतिलिपी:-मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ,नाशिक यांना माहितीसाठी सादर.

प्रतिलिपी:-श्री.श्रीराम प्रल्हादराव पिंगळे, यांना माहितीसाठी अग्रेषित.

प्रतिलिपी:-उद्यान अधिक्षक, नाशिक महानगरपालिका, नाशिक यांना माहिती व आवश्यक कार्यवाहीस. अग्रेषित.

2/- वरीलप्रमाणे नियोजित स्थळावर भेट देणेसाठी व आवश्यक माहिती देणेसाठी दिनांक 09.01.2026 रोजी सकाळी 11.00 वाजता उप वनसंरक्षक, पश्चिम भाग, नाशिक यांचे कार्यालयात उपस्थित रहावे.

प्रतिलिपी:- वनपरिक्षेत्र अधिकारी, नाशिक (प्रा.) यांना माहिती व आवश्यक कार्यवाहीसाठी रवाना.

2/- वरीलप्रमाणे नियोजित स्थळावर भेट देणेसाठी दिनांक 09.01.2026 रोजी सकाळी 11.00 वाजता कार्यालयात उपस्थित रहावे.

— श्री —  
(प्रशांत खैरनार)  
सहाय्यक वनसंरक्षक (प्रादेशिक)  
पश्चिम भाग,नाशिक



"वृक्षवल्ली आम्हा सोयरे वनचरे"

दुरध्वनी क्रमांक - 0253-2572730

ई-मेल - [dycfnashikwest@mahaforest.gov.in](mailto:dycfnashikwest@mahaforest.gov.in)



सत्यमेव जयते

महाराष्ट्र शासन, वन विभाग.

उप वनसंरक्षक पश्चिम भाग, नाशिक यांचे कार्यालय.

उंटवाडी वन वसाहत आवार, संभाजी चौक, नाशिक 422002

पत्र

जा.क्र.-उवसं/नाशिक (प)/2025-26/कक्ष-1/O.A.159 Of 2025/ 15851

दिनांक- 09/02/2026.

प्रति,

- 1.डॉ.श्री.अभय पिंपरीकर, संचालक (पर्यावरण), पर्यावरण व वातावणीय बदल विभाग, मंत्रालय, मुंबई
- 2.श्री.अमोल निकम, अपर तहसिलदार, अपर तहसिल कार्यालय, नाशिक
- 3.श्री.नितीन पवार, उपायुक्त, नाशिक महानगरपालिका, नाशिक
- 4.श्री.प्रशांत गायकवाड, उप प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, नाशिक

**विषय:-**मा.राष्ट्रीय हरित लवाद, पुणे यांनी दावा क्रमांक 159/2025 मध्ये दिनांक 12.12.2025 व दिनांक 15.01.2026 रोजी दिलेल्या आदेशानुसार कार्यवाही होणेबाबत.

**संदर्भ:-**मा.राष्ट्रीय हरित लवाद, पुणे यांनी दावा क्रमांक 159/2025 दि.12.12.2025 व दि. 15.01.2026 रोजी दिलेले आदेश.

विषयांकीत प्रकरणी मा.राष्ट्रीय हरित लवाद, पुणे येथे नाशिक महानगरपालिका, नाशिक व इतर यांचेविरुद्ध दावा क्र.159/2025 दाखल केला आहे. सदर दाव्यामध्ये मा.राष्ट्रीय हरित लवादाने दि.12.12.2025 रोजी अधोरेखित केलेल्या मुद्द्यांच्या अनुषंगाने संयुक्त समिती स्थापन करून त्याबाबतचा अहवाल सादर करणेबाबत निर्देश दिलेले होते. त्याअनुषंगाने संयुक्त समिती स्थापन करून नोडल अधिकारी म्हणून विभागीय वनअधिकारी, नाशिक यांचे प्रतिनिधी म्हणून खालील स्वाक्षरीकर्ते यांची नियुक्ती करणेत आलेली आहे.

मा.राष्ट्रीय हरित लवाद, पुणे यांनी दाखल दावा क्र.159/2025 मध्ये दिनांक 12.12.2025 रोजी अधोरेखित केलेल्या मुद्द्यांच्या संयुक्त समितीने श्री.श्रीराम प्रल्हादराव पिंगळे, तक्रारदार यांचेसह दिनांक 09.01.2026 रोजी संबंधित स्थळावर भेट दिलेली आहे. तथापि, महानगरपालिका निवडणूक कार्यक्रमांमुळे सदर संयुक्त समितीचा अहवाल सादर करणेकामी मा.राष्ट्रीय हरित लवाद यांचेकडून मुदतवाढ प्राप्त करून घेणेत आलेली होती.

तद्नंतर मा. राष्ट्रीय हरित लावदाने दिनांक 15.01.2026 रोजी झालेल्या सुनावणीत सदर संयुक्त समितीत महाराष्ट्र राज्य वृक्ष प्राधिकरण व जिल्हाधिकारी, नाशिक यांचे प्रतिनिधी यांचा समावेश करणेबाबत निर्देश दिले होते. त्याअनुषंगाने संबंधित विभागांचे प्रतिनिधी उपलब्ध झालेले आहेत.

तरी दाखल दावा क्र.159/2025 मध्ये दि.12.12.2025 व दि.15.01.2026 रोजी अधोरेखित मुद्द्यांनुसार सदर स्थळावर भेट देणेकामी व अहवाल तयार करणेकामी दिनांक 11.02.2026 रोजी सकाळी 11.00 वाजता उप वनसंरक्षक, पश्चिम भाग, नाशिक यांचे कार्यालयात सभा आयोजित करणेत आलेली आहे. सदर सभेस आपण उपस्थित रहावे, ही विनंती.

(प्रशांत खैरनार)  
सहाय्यक वनसंरक्षक (प्रादेशिक)  
पश्चिम भाग, नाशिक  
तथा  
संयोजक, संयुक्त समिती

**प्रतिलिपी:-**मा.सचिव, पर्यावरण व वातावरणीय बदल विभाग, मंत्रालय, मुंबई यांना माहितीसाठी सविनय सादर.

**प्रतिलिपी:-**मा.जिल्हाधिकारी, नाशिक, जिल्हाधिकारी कार्यालय, नाशिक यांना माहितीसाठी सविनय सादर.

**प्रतिलिपी:-**मा.आयुक्त, नाशिक महानगरपालिका, नाशिक यांना माहितीसाठी सविनय सादर.

**प्रतिलिपी:-**मा.उप वनसंरक्षक, पश्चिम भाग, नाशिक यांना माहितीसाठी सविनय सादर.

**प्रतिलिपी:-**मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, नाशिक यांना माहितीसाठी सादर.

**प्रतिलिपी:-**श्री.श्रीराम प्रल्हादराव पिंगळे, यांना माहितीसाठी अग्रेषित.

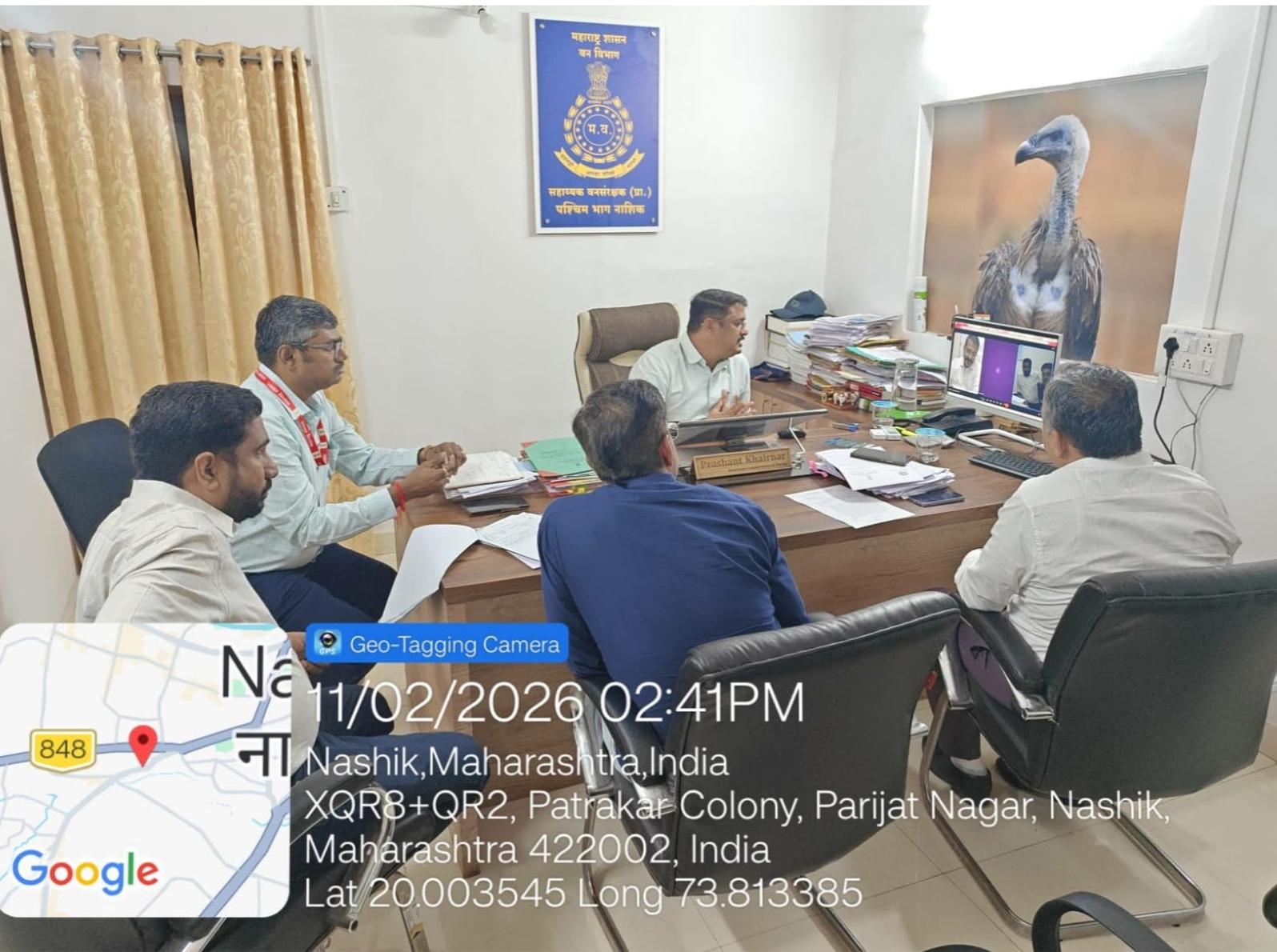
**प्रतिलिपी:-**उद्यान अधिक्षक, नाशिक महानगरपालिका, नाशिक यांना माहिती व आवश्यक कार्यवाहीसाठी अग्रेषित.

2/- वरीलप्रमाणे नियोजित स्थळावर भेट देणेसाठी व आवश्यक माहिती देणेसाठी दिनांक 10.02.2026 रोजी सकाळी 11.00 वाजता उप वनसंरक्षक, पश्चिम भाग, नाशिक यांचे कार्यालयात उपस्थित रहावे.

**प्रतिलिपी:-** वनपरिक्षेत्र अधिकारी, नाशिक (प्रा.) यांना माहिती व आवश्यक कार्यवाहीसाठी रवाना.

2/- वरीलप्रमाणे नियोजित स्थळावर भेट देणेसाठी दिनांक 10.02.2026 रोजी सकाळी 11.00 वाजता कार्यालयात उपस्थित रहावे.

(प्रशांत खैरनार)  
सहाय्यक वनसंरक्षक (प्रादेशिक)  
पश्चिम भाग, नाशिक  
तथा  
संयोजक, संयुक्त समिती





Geo-Tagging Camera

11/02/2026 12:17PM

Nashik, Maharashtra, India  
2R37+69, Vaishnavi Park, Nashik, Maharashtra 422003,  
India

Lat 20.029231 Long 73.784958







Geo-Tagging Camera

11/02/2026 12:20PM

Nashik, Maharashtra India  
2R37+69, Vaishnavi Park, Nashik, Maharashtra 422003,  
India  
Lat 20.029231 Long 73.784958



Geo-Tagging Camera

11/02/2026 11:55AM

Nashik, Maharashtra, India  
Bhoir Mala, Makhmalabad Rd, Vidya Nagar, Ghadge  
Nagar, Makhmalabad, Nashik, Maharashtra 422003, India  
Lat 20.029185 Long 73.784951



